

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5591 OF 2006

K.J.S. BUTTAR

Appellant (s)

VERSUS

UNION OF INDIA AND ANR.

Respondent(s)

(With appln(s) for taking additional document on record and office report)

Date: 16/03/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. Seeraj Bagga, Adv.for
Mrs. Sureshta Bagga,Adv.

For Respondent(s) Mr. P.P.Malhotra, ASG
Ms. Purnima Bhat Kak, Adv.for
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed, list tomorrow, the 17th March,
2011.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master